

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.237- CP/34(AHM)2021

ITEM No.238- IA/30(AHM)2022

Proceedings under Section 241(1) & 242(4) of Co. Act, 2013

IN THE MATTER OF:

Sandeep Modi & Ors

.....Applicant

V/s

Modi Life Care Industries Ltd & Ors

.....Respondent

Order delivered on: 11/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Natasha D. Shah, Adv.

For the Respondent : None

ORDER

CP/34(AHM)2021 & IA/30(AHM)2022

Pleadings are complete.

Respondent company is directed appear to remain present on next date of hearing.

List for final hearing 05.09.2024.

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)